

>

Title : Introduction of the Land Ports Authority of India Bill, 2009.

MR. DEPUTY-SPEAKER: Shri Ajay Maken to introduce a Bill.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Sir, I beg for leave to introduce the Land Ports Authority of India Bill, 2009 to provide for the establishment of the Land Ports Authority of India for the development and management of facilities for cross border movement of passengers and goods at designated points along the international borders of India and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce the Land Ports Authority of India Bill, 2009 to provide for the establishment of the Land Ports Authority of India for the development and management of facilities for cross border movement of passengers and goods at designated points along the international borders of India and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI AJAY MAKEN: Sir, I introduce the Bill.

...(Interruptions)

---

उपाध्यक्ष महोदय : नियम 377 के अधीन मामले सभा पटल पर रखे जाते हैं।

⋈(व्यवधान)

श्री दारा सिंह चौहान (घोसी): उपाध्यक्ष महोदय, मुझे बोलने का मौका दीजिए। ..... (व्यवधान)

उपाध्यक्ष महोदय : नियम 377 के अधीन मामले ले डाउन हो गए हैं। जो परम्परा है, हम उसी को कर रहे हैं। हम अपनी तरफ से कोई परम्परा खड़ी नहीं कर रहे हैं।

⋈(व्यवधान)